

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
STARRED QUESTION NO. : 136  
(To be answered on the 15<sup>th</sup> December 2022)**

**NEW GREENFIELD AIRPORTS IN THE COUNTRY**

**\*136. SHRI OMPRAKASH BHUPALSINH ALIAS  
PAWAN RAJENIMBALKAR  
SHRI SANJAY JADHAV**

**Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the aims and objectives of setting up of new Greenfield airports across the country;**
- (b) whether the Government has set any criteria for setting up of such airports and if so, the details thereof;**
- (c) the details of the Greenfield airports approved and the works started during each of the last three years, State-wise;**
- (d) the names of the States which have forwarded proposals for setting up of new Greenfield airports during each of the last three years and the current year and the action taken by the Government thereon;**
- (e) the details of the targets fixed and achieved so far in this regard, airport-wise;**
- (f) whether there has been a cost escalation due to the delay in the implementation of the Greenfield airports project; and**
- (g) if so, the corrective steps taken by the Government in this regard?**

**ANSWER**

**Minister of CIVIL AVIATION  
नागर विमानन मंत्री**

**(Shri Jyotiraditya M. Scindia)**

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**(a) to (g): A Statement is laid on the Table of the House.**

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**Statement in reply to parts (a) to (g) of the Lok Sabha Starred (\*) Question No. 136 for answer on 15.12.2022 regarding "New Greenfield Airports in the Country"**

**(a) and (b): A Greenfield Airport is set up at a place where there is deficit of infrastructure available for air transport services or the existing air infrastructure for the place is constrained/saturated to meet the growing air traffic demand. Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 which prescribes the procedure and conditions for development of new Greenfield airport in the country. As per policy, if any developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site-Clearance' and 'In-Principle' approval.**

**(c) to (e): Government of India (GoI) has accorded 'In-Principle' approval for setting up of 21 Greenfield Airports namely, Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Dabra (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Oravakal (Kurnool) in Andhra Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and Donyi Polo, Itanagar in Arunachal Pradesh across the country.**

**Out of these, 9 Greenfield airports viz. Durgapur, Shirdi, Kannur, Pakyong, Kalaburagi, Orvakal (Kurnool), Sindhudurg, Kushinagar and Donyi Polo, Itanagar have been operationalized. One more Greenfield airport i.e. Manohar International Airport - Mopa, Goa has been inaugurated on 11 December, 2022 and is ready for operationalization.**

**Besides, Government of India has also granted the first stage clearance i.e. site clearance for construction of three Greenfield airports namely Alwar in Rajasthan, Singrauli in Madhya Pradesh and Mandi in Himachal Pradesh. During the last three years, Mandi Greenfield airport project in Himachal Pradesh has been granted 'Site Clearance' in 2022.**

**(f) and (g): The project cost for the Greenfield airports depends upon various factors such as land acquisition, removal of obstacles, financial closure etc. Further, the responsibility of implementation of airport projects including funding of the projects rests with the concerned airport developer including the respective State Government (in case the State Government is the project proponent). Progress of the Greenfield airport projects under implementation is periodically reviewed by the Central Government.**

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